

ITEM NO.25

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1521-1523/2021

RAMESH CHANDRA RAI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH AND ANR. ETC. ETC.

Respondent(s)

Date : 16-12-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Shantanu Krishna, AOR
Mr Anil Kumar, Adv.

For Respondent(s)

Ms. Srishti Singh, AOR
Mr Tathagat Sharma, Adv.
Mr Subhash Chandran, Adv.
Mr Chalasani Venkat, Adv.
Mr Hathindra Handa, Adv.
Mr Dinesh Bahadur Singh, Adv.
Mr Desam Sudhakarareddy, Adv.
Mr. Siddhartha Sinha , AOR

UPON hearing the counsel, the Court made the following
O R D E R

Common respondent no. 1 and respondent no. 2 are duly represented.

Original records have been received from the High Court and Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar